Short term coal linkages to Jharkhand

810. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COAL be pleased to state:

- (a) whether Government has granted any new short term coal linkages in the country;
 - (b) if so, the details thereof;
- (c) whether a panel has also been made to look into coal linkages to be provided and if so, the details thereof; and
- (d) whether any new short term coal linkages have been given to Jharkhand and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Ministry of Coal circulated Policy guidelines on 08.02.2016 for grant of 'Bridge Linkage' to specified end-use plants of Central and State Public Sector Undertakings (Both in Power as well as Non-Power sector) which have been allotted Schedule-III coal mines under the Coal Mines (Special Provisions) Act, 2015 [CM(SP) Act] and coal blocks allotted under the Mines and Minerals (Development and Regulation Act), 1957 (MMDR Act) for a period of 3 years from the date of allotment of coal mine/block.

Bridge linkages have been granted to 19 Thermal Power Plants. The details are given in the Statement (See below).

- (c) There is a Standing Linkage Committee (Long Term) [SLC(LT)], with representatives of Ministries of Coal, Power, Railways, Steel, Shipping, Department of Industrial Policy and Promotion, NITI Aayog, Coal India Limited (CIL), Singareni Collieries Company Limited (SCCL), Central Mine Planning and Design Institute Limited, Ranchi (CMPDIL), Central Electricity Authority (CEA), and National Thermal Power Corporation (NTPC) as its members and Additional Secretary (Coal) as its Chair. The Committee recommends the proposals for grant of the long term linkage and bridge linkage of coal and other related matters to competent authority for approval. However, no new long term linkage has been granted to any power plant during the last three years.
 - (d) No, Sir.

Statement Details of Bridge Linkage to 19 Power Plants

S1. No	o.End Use Plants which have been granted Bridge Linkage	Configuration Name of	f the developer
1.	Barethi-I, Madhya Pradesh	4x660 MW (St.I)	NTPC
2.	Singareni Thermal Power Project, Telangana	2x600 MW (St. I)	SCCL
3.	Tanda -II, Uttar Pradesh	2x660 MW (St.II)	NTPC
4.	Kudgi -I, Karnataka	3x800 MW (St. I)	NTPC
5.	Lara STPP, Chhattisgarh	2x800 MW (St.I)	NTPC
6.	Darlipali-I, Odisha	2x800 MW	NTPC
7.	Barh-II, Bihar	2x660 MW (St.II)	NTPC
8.	Panki Extn TPP, Uttar Pradesh	1x660 MW	UPRVUNL
9.	Jawaharpur Vidyut Utpadan Nigam Limited, Uttar Pradesh	2x660 MW	UPRVUNL
10.	Harduaganj Extn. TPP, Uttar Pradesh	1x660 MW	UPRVUNL
11.	OPGCL Expansion Power Project (Unit 3,4,5 & 6), Odisha	2x660 MW (Unit 3 &4)	OPGCL
12.	Bilhaur TPS, Uttar Pradesh	2x660 MW	NTPC
13.	Bellary TPP (Unit -3), Karnataka	1x700 MW (Unit III)	KPCL
14.	Yermarus TPP (Unit -1& 2), Karnataka	2x800 MW (Unit I & II)	KPCL
15.	Marwa TPP, Chhattisgarh	2x500 MW	CSPGCL
16.	Kakatiya Thermal Power Project Stage-II, Telangana	1X600 MW (St.II)	TSPGCL
17.	Koradi Thermal Power Station (Unit 8, Unit 9 & Unit 10), Maharashtra	3x660 (U-8,9,10)	Mahagenco
18.	Chandrapur Thermal Power Station (Unit 8 & Unit 9), Maharashtra	2x500 MW (U-8&9)	Mahagenco
19.	Parli Thermal Power Station TPP Unit 8, Maharashtra	1x250 MW(U-8)	Mahagenco